

(b) The following table shows the number of posts sanctioned from year to year:—

	1950-51	1951-52	1952-53	1953-54	1954-55	1955-56	1956-57	1957-58	1958-59
Gazetted	38	40	46	89	90	143	175	182	205
Non-Gazetted	104	106	113	124	198	308	424	529	566
Class IV	80	87	77	103	114	137	205	218	218
TOTAL	222	233	236	316	402	588	804	929	989

Of these, the following posts have been made permanent :—

	From 1-1-56	From 1-1-58	Total
Gazetted	46	24	70
Non-Gazetted	90	123	213
Class IV	47	..	47
TOTAL	183	147	330

#### MANUFACTURE OF REFRIGERATORS IN INDIA

202. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether refrigerators are manufactured in India; if so, what is the sale price of such refrigerators; and

(b) what percentage of their components are imported?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BHADUR): (a) Yes, Sir. The sale price of an 85 cubic ft. domestic refrigerator ranges from Rs. 1,775 to Rs. 1,880.

(b) 37 per cent.

#### HOUSES BUILT FOR DISPLACED PERSONS IN DELHI

203. DR. SHRIMATI SEETA PARMA NAND: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the total number of houses built by Government for displaced persons in and round about Delhi;

(b) how many of these houses have been sold to non-displaced persons and other agencies;

(c) how soon after their construction these houses were sold;

(d) the amount spent by Government on the construction of these houses and the amount realised by their sale;

(e) whether more than one house was sold to an individual or to a society, and if so, the name of that individual or society;

(f) whether any land was acquired for building houses for displaced persons and later on sold to some individuals or a society; and if so, the location of this land, the price at which it was sold and to whom it was sold; and

(g) whether these persons did not use the buildings for letting out purpose?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) to (g). The number of houses and tenements constructed and the number of plots developed in and around Delhi for the rehabilitation of

displaced persons from West Pakistan is over 50,000, involving an expenditure of about Rs. 25 crores. Some of these houses have already been sold to the displaced persons and others are in the process of transfer under the Compensation Scheme. Some lands were acquired and others were 'nazool' property. If information is required in respect of any particular individual, society or area, an effort will be made to collect the same.

**HOUSES BUILT FOR DISPLACED PERSONS  
NEAR BASAI DARAPUR VILLAGE, DELHI**

204. DR. SHRIMATI SEETA PARMANAND: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of houses built for displaced persons near Basai Darapur Village in Delhi and how many of them remained unoccupied for a long time after their construction;

(b) what was the reason for which they remained unoccupied;

(c) to whom do these houses belong now; and

(d) if they have been sold, what price did they fetch?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) to (d). Two big townships one Motinagar and the other Romeshnagar, have been set up for the rehabilitation of displaced persons from West Pakistan near Basai Darapur. There is always a time-lag between the construction of a house and its allotment. Some of these houses have already been sold to the displaced persons and others are in the process of transfer under the Compensation Scheme. If information is required in respect of any particular house or a block of houses, efforts will be made to collect the same.

**SERVANTS' QUARTERS ATTACHED TO M.P.  
BUNGALOWS**

205. DR. SHRIMATI SEETA PARMANAND: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of servants' quarters attached to the bungalows of the Members of Parliament; and

(b) how many of them are occupied by the servants of the Members of Parliament?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. RIDDY): (a) 67.

(b) No survey in respect of the actual occupancy of the servant quarters attached to the bungalows of Members of Parliament has so far been carried out.

**GARAGES ALLOTTED TO M.Ps.**

206. DR. SHRIMATI SEETA PARMANAND: Will the Minister of WORKS HOUSING AND SUPPLY be pleased to state:

(a) the total number of garages at present allotted to the Members of Parliament; and

(b) how the garages are being used by the Members of Parliament who have no cars?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) 148.

(b) Garages have been allotted only to such Members of Parliament as have furnished registration numbers of their cars, and it is assumed, therefore, that they are being utilised.

**INTERNATIONAL COMMISSION ON INDO-  
CHINA**

207. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are kept regularly informed by India's representative on the International Commission under the Geneva Agreement on Indo-China; and

(b) if so, when Government received information last?